

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-8/2017/8955/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the <sup>th</sup> 26 October, 2022.

Sub: **Station leave .**

Ref:- Your letter dated 20.10.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **extension of station leave permission, with the official vehicle, at own cost, from the morning of 26.10.2022 till the evening of 01.11.2022.** Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-8/2017/8956/A, dated** , 26-10-2022

Copy to :

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**